

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.10.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/2067/2024, IA (IBC)/1815/2024, IA (IBC) (Plan)/08/2024, IA (IBC)/373/2024, IA (IBC) /905/2024, IA (IBC)/1810/2024 in Company Petition IB/296/7/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA(IBC)/2067/2024

Present: Ld. Counsel Mr. V.K. Sajith for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondents No. 1,2 & 8.

Ld. Counsel Mr. Palash Taing for the Respondents No. 3, 4& 5.

Ld. Senior Counsel Mr. Prakash Reddy for the SRA.

Issue notice to the Respondents No.6, 7, 9 & 10. Ld. Counsel Mr. VVSN Raju has taken service on behalf of the Respondents No. 1, 2 & 8. Ld. Counsel Mr. Palash Taing has taken service on behalf of the Respondents No. 3, 4& 5. For filing of Vakalat as well as counter of Respondents who have taken service, **matter is adjourned to 04.11.2024.**

IA (IBC)/1815/2024

Present: Ld. Ms. Niharika Agarwal for the Applicant.

Ld. Counsel Mr. VVSN Raju for the Respondent.

Last opportunity is granted for filing of rejoinder, **matter is adjourned to 04.11.2024**

Contd...

(2)

IA (IBC) (Plan)/08/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Matter is adjourned to 04.11.2024.

IA (IBC)/373/2024

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Counsel Mr. Palash Taing for the Respondents No.3 &4/CoC.

Ld. Senior Counsel Mr. Abhijeet Sinha along with Mr. VVSN Raju for the Resolution Professional.

Arguments heard.

Both parties are at liberty to file written submissions not exceeding 3 pages within a week. **Matter is adjourned to 04.11.2024.**

IA (IBC)/905/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Chidambara Sastry for the Respondent No.1.

None for the Respondent No.2.

Matter is adjourned to 09.12.2024.

IA (IBC)/1810/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Dwijesh Kapila for the Respondent No.1.

Matter is adjourned to 09.12.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)